

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1234(KB)2018
IA(I.B.C)/1351(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	UNION BANK OF INDIA VS PURNA PHARMACEUTICALS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv.] For the Financial Creditor

ORDER

- Ld. Counsel appearing on behalf of the Financial Creditor present.
- IA(I.B.C)/1351(KB)2022:**
 - Registry is directed to take necessary steps in terms of our order dated 8th May, 2024. Thereby, issuance of order of arrest against the said persons namely, Ramdeo Ram and Phool Chandra Yadav.
 - List the matter on **29.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)